

(6)

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-03-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 71/10
PETITION NUMBER : TP 24/16
NAME OF THE PETITIONER(S) : GAUTAM R PADIVAL S 2 OTHERS
NAME OF THE RESPONDENT(S) : THE KARNATAKA THEATRES &
55 OTHERS
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1) PRADEEP R-1 to R9 Pradeep

2) ADITH NARAYAN.V. Counsel for Petitioner Adithyan

Shri Adityanarayan, Advocate, filed valakat for petitioner. Counsel for R-1 to 9 is present.

Counsel for Petitioner is directed to service notices to R-10 to 56 after collecting notices from the Registry..

Posted to 13.03.2017.

MEMBER (J)

MEMBER (T)